Central Administrative Tribunal Principal Bench: New Delhi.

OA No. 2377/97

New Delhi, this the 15th day of April, 1998

Hon'ble Shri S.R. Adige, Vice-Chairman (A) Hon'ble Shri T. N. Bhat, Member (J)

Sh. Jagmohan Singh s/o Bikram Singh, Driver, Directorate of Education, Delhi Administration, Shamnath Marg, Old Sectt. Delhi & R/o 709, Multi Storey quarter, Timarpur (near Police Station, Delhi)....Applicant

(By Advocate: Shri S.C.Saxena)

Versus

- 1. Lt. Governor through Chief Secretary, N.C.T. Delhi Admn. Old Sectt. Delhi.
- Director of Education, Education Directorate, Old Sectt. Shamnath Marg, Delhi.
- 3. Pay & Accounts Officer, Govt. of India, Trikoot, Bhikaji Cama Place, New Delhi. ... Respondents

(By Advocate: Anoop Bagai)

ORDER (ORAL)

By Hon'ble Shri S.R.Adige, Vice-Chairman (A)

The learned counsel for the applicant prays that he may be allowed to withdraw the aforesaid O.A. with permission to file fresh application, if so advised. Permission to withdraw the OA is granted, with liberty as prayed pr.

O.A. is disposed of as withdrawn. No order as

to costs.

-(T.N.Bhat) Member (J)

(S. R. Adige Vice-Chairman (J)